

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

N O T I F I C A T I O N

HC.XXXVII-15/2024/ 238 /R.Cell

Dated Guwahati the 11th September, 2024


The Gauhati High Court has been pleased to recommend the following 2 (two) Grade-II Officers of Arunachal Pradesh Judicial Service, in order of *merit-cum-seniority*, for promotion to Grade-I of the service, *in seriatim*.

Sl. No.	Name of the Officer
1	Shri Komjum Tasso
2	Shri Tadu Tamang

The above select list will remain valid till 31st March, 2025.

Marks obtained by the officers in the Judgment Segment, ACR and Interview have been uploaded along with this notification.

By Order,


Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1


Memo No. HC.XXXVII-15/2024/ 238A /R.Cell

Date: 11-09-2024

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Registrar, Gauhati High Court, Itanagar Permanent Bench, Itanagar, Arunachal Pradesh, for information and necessary action. He is requested to do the needful at his end.
5. Joint Registrar (_____), Gauhati High Court, Guwahati.
6. Deputy Registrar (_____), Gauhati High Court, Guwahati.

7. Assistant Registrar (_____), Gauhati High Court, Guwahati.
8. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
9. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 11-09-2024 regarding select list in connection with regular promotion from Grade-II to Grade-I of Arunachal Pradesh Judicial Service, 2024**"(Notification:: Marksheet) with a scroll in the Home Page.
10. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
11. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
12. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
13. The High Court Notice Board.
14. The Order File.


Registrar (Vigilance) cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1